

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 43

C.P. (IB)/165(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: INDIAN BANK APPLYING THROUGH MS.
 AAKRITI SOOD RESOLUTION
 PROFESSIONAL V/s KIRAN SHYAM
 SHROFF

Section 95(1) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Ms. Geeta Lundwani, Ld. Counsel for the Applicant present.
2. Ld. Counsel for the Financial Creditor seeks further time to have final instructions from the Bank.
3. List this matter for further consideration on 16.05.2024.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)